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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.157/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: HCL Services Ltd.
V/s.
Universal Commodity Exchange Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Ms. NISHA KATRA	ADVOCATE FOR THE OPERATIONAL CREDITOR i/b Link Legal India Law Services	<u>Nisha</u>

ORDER

TCP 157/ I&BP/NCLT/MB/MAH/2016

First Call : None Present. Pass over.

Second Call: The Petitioner side present. List this matter on 22.11.2017.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)